

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Monday,1st November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE KAKHETO SEMA

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL SIT AT 10:00 AM

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
56	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS Versus STATE OF ASSAM AND 33 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	WITH I.A.(Civil)/1193/2021 in WP(C)/3546/2021	BHANU BORAH AND 10 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
		ADMISSION		
57	ITA/233/2017 FIXED	PRINCIPAL COMMISSIONER OF INCOME TAX Versus SHRI LALCHAND AGARWAL	MR.D K BAGCHI	
58	WP(C)/5146/2020 FIXED	PADMA KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR G J SHARMA MR G J SHARMA DR. J L SARKAR MR S NATH MR. B K HAZARIKA	MR. A BARKATAKI SC, NF RLY
59	WA/249/2021 FIXED	HEMA KANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MS N DEKARAJA MS N DEKARAJA	GA, ASSAM SC, TIWA AUTONOMOUS COUNCIL
60	WA/266/2021 FIXED	AGRIM INFRA PROJECTS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. A K DAS MR. P S BISWAS MR. U GOSWAMI MR. S BANERJEE	GA, ASSAM MR K CHOUDHURY (r-5) MR. S P SHARMA (r-5) MS U SHARMA (r-5) SC, G M D A

61	WITH WA/267/2021	AGRIM INFRA PROJECTS PVT. LTD.	MR. S C BISWAS	GA, ASSAM
01	WA/207/2021	Versus	MR. A K DAS	MR K CHOUDHURY (R-5)
		THE STATE OF ASSAM AND 4 ORS.	MR. P S BISWAS	MR. S P SHARMA (R-5)
			MR. S BANERJEE	MS U SHARMA (R-5) SC, G M D A
	WITH			
62	WA/281/2021	AGRIM INFRA PROJECTS PVT LTD	MR. S C BISWAS	GA, ASSAM
	CAVT. NO. 06662/021	Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DAS MR. P S BISWAS	MR. S P SHARMA MS U SHARMA
	CAVT. NO. 06662/021,		MR. S BANERJEE	FOR CAVEATOR
				SC, G M D A
63	WITH WA/282/2021	AGRIM INFRA PROJECTS PVT LTD	MR. S C BISWAS	GA, ASSAM
		Versus	MR. A K DAS	MR. S P SHARMA
	CAVT. NO. 06692/021 CAVT. NO. 06692/021,	THE STATE OF ASSAM AND 4 ORS.	MR. P S BISWAS MR. S BANERJEE	FOR CAVEATOR SC, G M D A
64	WA/276/2021	THE STATE OF ASSAM AND ANR.	MR. N J KHATANIAR (SC,	30, 01127
	FIXED	Versus	EDUCATION)	
		ABDUL MANAF		
		<u>ORDERS</u>		
65	WA/160/2018 FIXED	MUSTT JUNUFA BIBI Versus	MR. Y S MANNAN MR. T HUSSAIN	MR. R C SAIKIA SC, AG
	TIALD	MUSTT PADMA BEGUM @ PADMA BIBI	MS. S PARBIN	MS. K SAIKIA
		AND 4 ORS		MS. B PHOM
	WITH			SC, HEALTH
	I.A.(Civil)/1298/2020	MUSTT PADMA BEGUM @ PADMA BIBI	MR. R C SAIKIA	MR. Y S MANNAN
	in WA/160/2018	Versus JUNUFA BIBI AND 4 ORS.	MS. K SAIKIA	SC, HEALTH
66	WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT	MR G CHOUDHURY	MR. R K D CHOUDHURY
	FIXED	AND PROMOTION OF EMPLOYMENT	MR. D GOGOI	GA, ASSAM
		Versus THE STATE OF ASSAM AND 5 ORS.	MS. S KAUSHIK	
	WITH			
	I.A.(Civil)/1761/2019	SOCIETY FOR HUMAN ADVANCEMENT	MR G CHOUDHURY MR. D GOGOI	GA, ASSAM
	in WA/135/2019	AND PROMOTION OF EMPLOYMENT Versus	MS. S KAUSHIK	
		THE STATE OF ASSAM AND 5 ORS		
67	WITH PIL(Suo Moto)/1/2019	XXXX	MR S S DEY	MR D K DAS
07	112(3001-100)/1/2013	Versus	SC, G.H.C	MR. P P BARUAH
		IN RE- THE STATE OF ASSAM AND 4 ORS.		MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5)
				MR. K GOSWAMI
				MS. A NEOG MR H BETALA
				MR C KUMAR
				MS M KAKOTY MR. A SANDILYA
	WITH			PIN. A JANDILIA
68	WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT	MR G CHOUDHURY	GA, ASSAM
		AND PROMOTION OF EMPLOYMENT(SHAPE)	MR. D GOGOI MS. S KAUSHIK	
		Versus		
60	I.A.(Civil)/1185/2019	THE STATE OF ASSAM AND 5 ORS. ASSAM STATE COOPERATIVE	MR. P D NAIR	SC, CO OP
09	in WA/12231/2018	AGRICULTURE AND RURAL	MR G ALAM	MR. R ALI
		DEVELOPMENT BANK LTD.	MR. H ROHMAN	MR M Z SHAH
		Versus SAHABUDDIN SEIKH AND 2 ORS.	MR. D NAG	MR. H A AHMED SR, GA, ASSAM
	WITH			
70	WA/12232/2018 (Filing Number)	ASSAM STATE COPERATIVE AGRICULTURE AND RURAL		
	timing itamber/	DEVELOPMENT BANK LTD.		
		Versus SAHABUDDIN SEIKH AND 2 ORS		
		STANDODDIN SEINH AND 2 ONS		

71	WA/99/2021 FIXED	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (R)	DR. B AHMED MR. A SAHAD	GA, ASSAM
72	WA/190/2021 FIXED	THE STATE OF ASSAM AND 4 ORS (B) THE UNION OF INDIA AND 2 ORS. Versus	MR. J B SAIKIA MR. S C KEYAL	
		V. KAPCHUNGUNGA AND 10 ORS. F HEARING		
		HEANING		
73	WA/201/2018 FIXED (AS FIRST ITEM)	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI MS. L BORGOHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, BTC
	WITH			,
	I.A.(Civil)/2404/2018 in WA/201/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 64 ORS Versus	MRS N SAIKIA MR. A SAIKIA MRS. P GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, BTC
		THE STATE OF ASSAM AND 5 ORS	MS. L BORGOHAIN	SC, FINANCE DEPTT.
	WITH			
74	WA/212/2018	MOHESWAR BRAHMA AND 6 ORS Versus	MRS. P GOSWAMI MRS N SAIKIA	SC, ELEM. EDU GA, ASSAM
		THE STATE OF ASSAM AND 5 ORS	MS. L BORGOHAIN MR. A SAIKIA	SC, BTC SC, FINANCE
	WITH		MIN. A SAINA	JC, I IIVAIVEL
75	WA/214/2018	SRI PRAFULLA BASUMATARY AND 114 ORS	MRS. P GOSWAMI MRS N SAIKIA	SC, ELEM. EDU GA, ASSAM
		Versus	MS. L BORGOHAIN	SC, BTC
		THE STATE OF ASSAM AND 5 ORS	MR. A SAIKIA	SC, FINANCE
76	WITH WA/215/2018	SRI BIJAY CH. BORO AND 42 ORS	MRS. P GOSWAMI	SC, ELEM. EDU
		Versus	MRS N SAIKIA	GA, ASSAM
		THE STATE OF ASSAM AND 5 ORS	MS. L BORGOHAIN MR. A SAIKIA	SC, BTC SC, FINANCE
	WITH		MIN. A SAINIA	3C, I INANCL
	I.A.(Civil)/4271/2019	SRI BIJAY CH. BORO AND 42 ORS	MRS. P GOSWAMI	SC, ELEM. EDU
	in WA/215/2018	Versus	MRS N SAIKIA	SC, BTC
		THE STATE OF ASSAM AND 5 ORS	MS. L BORGOHAIN	
77	WITH	SRI DANSWRANG BORO AND 43 ORS	MDC D COCWAMI	SC, ELEM. EDU
77	WA/222/2018	Versus	MRS. P GOSWAMI MRS N SAIKIA	GA, ASSAM
		THE STATE OF ASSAM AND 5 ORS	MS. L BORGOHAIN	SC, BTC
			MR. A SAIKIA	SC, FINANCE
70	WITH	CDI MAZIIMDED DDAIIMA AND E4 ODC	MDC D COCWAMI	CC FLEM FDU
78	WA/239/2018	SRI MAZUMDER BRAHMA AND 54 ORS Versus	MRS. P GOSWAMI MRS N SAIKIA	SC, ELEM. EDU GA, ASSAM
		THE STATE OF ASSAM AND 5 ORS	MR. A SAIKIA	SC, BTC
			MS. L BORGOHAIN	SC, FINANCE DEPTT.
70	WITH	CDLLOWNATH DACHMATARY AND CORC	MDC D COCMAMI	CC FIEM FDII
79	WA/255/2018	SRI LOKNATH BASUMATARY AND6 ORS Versus	MRS. P GOSWAMI MRS N SAIKIA	SC, ELEM. EDU GA, ASSAM
		THE STATE OF ASSAM AND 5 ORS	MR. A SAIKIA	SC, BTC
			MS. L BORGOHAIN	SC, FINANCE
80	WITH WA/257/2018	SRI RAMCHARAN BRAHMA AND 21 ORS		SC, ELEM. EDU
		Versus	MRS N SAIKIA	GA, ASSAM SC, BTC
		THE STATE OF ASSAM AND 6 ORS	MS. L BORGOHAIN MR. A SAIKIA	SC, FINANCE
	WITH			,
	I.A.(Civil)/3980/2018	SRI RAMCHARAN BRAHMA AND 21 ORS	MRS. P GOSWAMI	SC, ELEM. EDU
	in WA/257/2018	Versus	MRS N SAIKIA	GA, ASSAM
		THE STATE OF ASSAM AND 6 ORS	MS. L BORGOHAIN	SC, BTC SC, FINANCE
	WITH			•
81	WA/49/2019	SRI RINGKHANG KHUNGUR BAGLARI	MRS N SAIKIA	
		AND 72 ORS	MRS. P GOSWAMI	
		Versus THE STATE OF ASSAM AND 5 ORS	MS. L BORGOHAIN	
82	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS.	MS G BORA	GA, ASSAM
-	FIXED	Versus	MR. M BHAGAWATI	, 1
		THE STATE OF ASSAM AND 2 ORS.		

83	ITA/11/2019 FIXED	PRINCIPAL, COMMISSIONER OF TAX Versus	INCOME	MR. S SARMA MR. D K BAGCHI	MR R GOENKA MR A GOENKA
		SHRI ANANTA CHARAN NAYAK			
84	WP(C)/3991/2019 FIXED, CAVT.NO./220/2019	THE UNION OF INDIA AND 2 OR Versus TAZIMUL ISLAM	S.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED FOR CAVEATOR
85	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR SCHOOLING AND 3 ORS Versus	OPEN	MRS. R BORAH MR. D BORAH	MS. S B CHOUDHURY
		PRINCE WAZIM A. MAJUMDAR A	ND ANR		
86	WA/148/2021 FIXED	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 O	D.C.	MR. K N CHOUDHURY MR. R M DEKA	SC, WATER RESOURCE SC, FINANCE DEPTT.
	\MT11	THE STATE OF ASSAM AND 6 O	KS	MR. D J DAS	
87	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 O	RS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	WITH			113 14 17 17 11 11 11 11 11	
88	WA/150/2021	KANDARPA CHOUDHURY AND 3 Versus THE STATE OF ASSAM AND 4 O		MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	WITH				
89	WA/151/2021	JATISH CHANDRA BORA AND 2 Versus THE STATE OF ASSAM AND 3 O		MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
====	ENOTE OF ADVOCATES FOR 01,		=====	=========	=========
-					
1)	MR S SARMA	25-10-2021	То	12-11-2021	
2)	MR. A DAS	25-10-2021	To	12-11-2021	
3)	MR. M KHATANIAR	28-10-2021	То	02-11-2021	
4)	DR B N GOGOL	27-10-2021	Tο	26-11-2021	

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,1st November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO DIVISION BENCH-II), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

or.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
28	WP(C)/5803/2021 B/O	MUSSTT RUKIA BEGUM Versus THE UNION OF INDIA AND 5 ORS		MR. D K BAGCHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
===	======================================	:======= :============================			
LEAV	E NOTE OF ADVOCATES FOR (J1/11/2021			
LEAV - 		J1/11/2021 			
LEAV - 1)	MR S SARMA		To	12-11-2021	
- 			To To	12-11-2021 12-11-2021	
- 1)	MR S SARMA	25-10-2021			
- 1) 2)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
- 1) 2) 3)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
1) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
- 1) 2) 3) 4) 5)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
48	Crl.Pet./575/2021 FIXED	THE STATE OF ASSAM Versus TOMJIDUR RAHAMN AND ANR	MR. M PHUKAN	MR I U CHOUDHURY (R2) MR. A AHMED (R2)
	WITH			
	I.A.(Crl.)/442/2021 in Crl.Pet./575/2021	ASSAM TRADING AND MARKETING AGENCY, Versus	MR. K N CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM
		THE STATE OF ASSAM AND 2 ORS.		
	WITH			
49	Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
		THE STATE OF ASSAM AND ANR.	N ISLAM	
	WITH			
	I.A.(Crl.)/441/2021 in Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus	MR. K N CHOUDHURY	PP, ASSAM
		THE STATE OF ASSAM AND 2 ORS.		
	WITH			
50	WP(C)/5472/2021	M/S SK TRADING CO. Versus	MS. N RAI MS S S ZIA	GA, ASSAM SC, RAILWAY
		THE STATE OF ASSAM AND 10 ORS		
	WITH			
51	WP(C)/5600/2021	SHREE BHAIRAV NATH ENTERPRISES Versus	MS J RAJKUMARI MR S BORTHAKUR	GA, ASSAM
		THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI	
	WITH			
	I.A.(Civil)/1805/2021	SHREE BHAIRAV NATH ENTERPRISES	MS J RAJKUMARI MR S BORTHAKUR	GA, ASSAM
	in WP(C)/5600/2021	Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUK MR. D GOGOI	

52	WP(C)/5699/2021 CAVT. NO.06982/021, WITH CAVEAT NO. 698/2021, FIXED	BABUL DAS AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MS A BHUYAN	SC, CO OP MR. B CHAKRAVARTY MR. S UPADHAY FOR CAVEATOR
53	WP(C)/5780/2021 B/O	GOURAV GOHAIN BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
		ADMISSION		
54	WP(C)/7113/2015 FIXED	M/S BISWANATH KOIBORTA CO- OPERATIVE FISHERY SOCIETY LTD. Versus	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	GA, ASSAM SC, AG
		THE STATE OF ASSAM and 2 ORS.	MS.U GOGOI	
		<u>ORDERS</u>		
55	WP(C)/5350/2021 FIXED	AMINA KHATUN Versus THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM
====	FIXED	Versus THE STATE OF ASSAM AND 16 ORS	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED	•
====		Versus THE STATE OF ASSAM AND 16 ORS	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED	•
====	FIXED	Versus THE STATE OF ASSAM AND 16 ORS	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	•
==== ===== LEAVE -	FIXED	Versus THE STATE OF ASSAM AND 16 ORS ===================================	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN ===================================	•
==== ==== LEAVE - 1)	FIXED	Versus THE STATE OF ASSAM AND 16 ORS ===================================	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN ==================================	•
==== ==== LEAVE - 1) 2)	FIXED FIXED	Versus THE STATE OF ASSAM AND 16 ORS	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN ==================================	•
==== ===== LEAVE - 1) 2)	FIXED E NOTE OF ADVOCATES FOR 01/12 MR S SARMA MR. A DAS MR. M KHATANIAR	Versus THE STATE OF ASSAM AND 16 ORS	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	•

01-11-2021

01-11-2021

To

To

03-11-2021

03-11-2021

MR. A DUTTA

MR. S KHOUND

7)

8)



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO SPECIAL DIVISION BENCH), ALONG WITH THE FOLLOWING MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ORDERS			
20	I.A.(Crl.)/404/2021 FIXED, WITH O/N in Crl.A./162/2021 WITH	JAMER ALI @ JOMER ALI Versus THE STATE OF ASSAM AND ANR.		MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	Crl.A./162/2021	JAMER ALI @ JOMER ALI Versus THE STATE OF ASSAM AND ANR.		MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
===		:======== :=======	====	=========	=========
=== === _EAV	E NOTE OF ADVOCATES FOR (01/11/2021	:===:		
=== === _EAV	E NOTE OF ADVOCATES FOR (======================================			
	E NOTE OF ADVOCATES FOR (25-10-2021	To	12-11-2021	
 1)			To	12-11-2021 12-11-2021	
 1) 2)	MR S SARMA	25-10-2021			
1) 2)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
 1) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
1) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
==== ===== LEAV 1) 2) 3) 4) 5) 6)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
62	Bail Appln./3043/2021 B/O	MD. AKRAM AZIZ Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
		MOTION		
63	Crl.Rev.P./249/2021 B/O	MD. TAHIRUL ISLAM SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI	PP, ASSAM
64	Crl.Pet./609/2021 FIXED	THE STATE OF ASSAM AND ANR. Versus NAZRUL ALI AND 2 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR P KATAKI (R-1) MRS R BEGUM (R-1) MRS. M D BORUAH (R-1)
		BAIL HEARING (BA)		
65	Bail Appln./2820/2021 FIXED	RAJESH KUMAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
66	WITH AB/3124/2021	ARUP SARMAH Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
		BAIL HEARING		
67	AB/1000/2021 FIXED	HABIZUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA MS S ROY	PP, ASSAM
68	AB/3085/2021 FIXED	SANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MRS. S ISLAM	PP, ASSAM

69 70	AB/3350/2021 FIXED AB/3426/2021	HARSAJIT KALITA Versus THE STATE OF ASSAM GURDEEP SINGH		MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE MR. J I BORBHUIYA	PP, ASSAM PP, ASSAM
	FIXED	Versus THE STATE OF ASSAM		MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	
		<u>ORDERS</u>			
71	Crl.Pet./171/2021 FIXED	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR		MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
====		:======= :======	====	=========	
==== ==== LEAVE	NOTE OF ADVOCATES FOR	 01/11/2021	====		
==== ==== LEAVE -	E NOTE OF ADVOCATES FOR				
-					
- 1)	MR S SARMA	25-10-2021	To	12-11-2021	
1) 2)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	To To	12-11-2021	
- 1)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021	. •		
1) 2)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
1) 2) 3)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
1) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	

01-11-2021

To 03-11-2021

8)

MR. S KHOUND



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Monday,1st November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA COURT NO: 8

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH, IF TIME PERMITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	o. Case Number	Main Parties 		Petitioner Advocate	Respondent Advocate
=== === FAVF	NOTE OF ADVOCATES FOR 0	======================================	=====	=========	
	NOTE OF ADVOCATES FOR 0	1/11/2021			
	MR S SARMA		То	12-11-2021	
 .)			То То	12-11-2021 12-11-2021	
 .) !)	MR S SARMA	 25-10-2021			
 -) ?)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
 () () ()	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
.) :) :) :)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
 1) 2) 3) 4) 5) 6)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-III, FROM ITEM NO. 1 TO 67) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
54	Cont.Cas(C)/399/2021 FIXED	DR. D KOTESWARA RAJU Versus PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
55	WITH WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	WITH I.A.(Civil)/3550/2019 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
56	WP(C)/5747/2021 FIXED	SIMANTA JYOTI BARUAH AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
		ORDERS		
57	Cont.Cas(C)/236/2019 WITH WP(C) 3131/2016 (D/O), FIXED	DIPENDRA ADHIKARI AND 7 ORS. Versus BISWAJIT PEGU AND ANR.	MS. A BHATTACHARYYA MR. P KALITA	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
58	WITH Review.Pet./106/2019	THE DEPUTY COMMISSIONER, KAMRUP (METRO) DISTRICT, Versus SRI DIPENDRA ADHIKARI AND 10 ORS.	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI	GA, ASSAM MS. A BHATTACHARYYA MR. S BANIK (r-1 to 7) MR. P N GOSWAMI MR. P KALITA MR. I KALITA MR. K P PATHAK MR. B M CHOUDHURY SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 01/11/2021

-				
1)	MR S SARMA	25-10-2021	То	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,1st November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEAI	RING		
82	AB/494/2021 FIXED	AHAD ALI Versus THE STATE OF ASSAM		MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
83	AB/2766/2021 FIXED	SABER ALI AND 3 ORS. Versus THE STATE OF ASSAM		MS. T SOM MR. P TELI	PP, ASSAM
EAVE	NOTE OF ADVOCATES FOR (====== 01/11/2021			
EAVE					
			To	12-11-2021	
 	NOTE OF ADVOCATES FOR (01/11/2021	 То То	12-11-2021 12-11-2021	
 .) !)	NOTE OF ADVOCATES FOR (01/11/2021 			
······································	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
 .) !) !)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
 -) ?) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
EAVE	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 25-10-2021 25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,1st November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
====			=====		
LEAVE	NOTE OF ADVOCATES FOR 02	1/11/2021			
-					
1)	 MR S SARMA	 25-10-2021	То	12-11-2021	
2)	MR. A DAS	25-10-2021	То	12-11-2021	
3)	MR. M KHATANIAR	28-10-2021	То	02-11-2021	
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021	
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021	
6)	MR. R K JAIN	27-10-2021	То	10-12-2021	
7)	MR. A DUTTA	01-11-2021	To	03-11-2021	
8)	MR. S KHOUND	01-11-2021	То	03-11-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-III, FROM ITEM NO. 68 TO 133) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
48	WP(C)/6062/2019 FIXED	MASON SUBASH CHANDER Versus THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MRS S BARUAH ASSTT.S.G.I.
		<u>ORDERS</u>		
49	I.A.(Civil)/1806/2021 WITH WP(C)/5886/2019 (D/O),	PRATINDRA CHOUDHURY Versus	MR R S CHAUHAN	GA, ASSAM SC, P H E
===	B/O in WP(C)/5886/2019	THE STATE OF ASSAM AND 4 ORS.		
==== ==== EAVE	in WP(C)/5886/2019	=======================================		=======================================
	in WP(C)/5886/2019	======================================		
 L)	in WP(C)/5886/2019	======================================		
 L) 2)	in WP(C)/5886/2019 ENOTE OF ADVOCATES FOR 01/1: MR S SARMA MR. A DAS	25-10-2021 T	12-11-2021	
 L) 2)	in WP(C)/5886/2019 ENOTE OF ADVOCATES FOR 01/1: MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 T 28-10-2021 T	o 12-11-2021 o 02-11-2021	
 1) 2) 3)	in WP(C)/5886/2019	25-10-2021 T 28-10-2021 T 27-10-2021 T	o 12-11-2021 o 02-11-2021 o 26-11-2021	
 1) 2) 3) 4)	in WP(C)/5886/2019 ENOTE OF ADVOCATES FOR 01/1: MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 T 27-10-2021 T	20 12-11-2021 20 02-11-2021 20 26-11-2021 20 23-12-2021	
===== ================================	in WP(C)/5886/2019	25-10-2021 T 27-10-2021 T 25-10-2021 T 27-10-2021 T 27-10-2021 T	20 12-11-2021 20 02-11-2021 20 26-11-2021 21 23-12-2021 21 10-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,1st November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 15

[CIVIL BENCH-III, CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL REVISION PETITION) ALONG WITH THE FOLLOWING MATTERS

31.IV	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSI	ION		
35	Crl.Rev.P./149/2020 WITH LCR, FIXED	RAJIB PATOR Versus LUNA MOHAN PATOR		MR. N BORUAH MS B SAIKIA	MR. S DIHINGIA MR I HASSAN MS. P BHUYAN
===: LEAVI	NOTE OF ADVOCATES FOR (====== 01/11/2021			
- 					
 1)	 MR S SARMA		 To	12-11-2021	
•	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	To To	12-11-2021 12-11-2021	
2)			. •		
2) 3)	MR. A DAS	25-10-2021	То	12-11-2021	
1) 2) 3) 4)	MR. A DAS MR. M KHATANIAR	25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
2) 3) 4) 5)	MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
2) 3) 4)	MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY COURT NO: 16

COUN

[CIVIL BENCH-IV AND I

THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH, IF TIME PERMITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV,FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No. (Case Number 	Main Parties		Petitioner Advocate	Respondent Advocate
:====:		======================================	======	==========	=========
EAVE N	OTE OF ADVOCATES FOR 0	1/11/2021			
 1)	MR S SARMA	25-10-2021	 To	12-11-2021	
•	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	 То То	12-11-2021 12-11-2021	
 1) 2) 3)					
2) 3)	MR. A DAS	25-10-2021	То	12-11-2021	
2) 3) 4)	MR. A DAS MR. M KHATANIAR	25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
2) 3) 4) 5)	MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
2)	MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH, IF TIME PERMITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH, FROM ITEM NOS. 51 TO 100) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARIN	<u>IG</u>		
51	AB/2791/2021 FIXED	SYED MINTUL AHMED @ HAQUE Versus THE STATE OF ASSAM		MR. P K DAS MR. D BORA	PP, ASSAM
===		=======			
EAVI	E NOTE OF ADVOCATES FOR (01/11/2021			
EAVI 1)	E NOTE OF ADVOCATES FOR (01/11/2021 25-10-2021	To	12-11-2021	
 L)			 То То	12-11-2021 12-11-2021	
 L) 2)	MR S SARMA	25-10-2021	. •		
L) 2)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
 1) 2) 3)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
 1) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,1st November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH, FROM ITEM NOS. 1 TO 50) ALONG WITH THE FOLLOWING MATTERS

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
	=============			=========	
	=============	======			
FAVE	NOTE OF ADVOCATES FOR 0	1/11/2021			
.EAVE	NOTE OF ADVOCATES FOR 03	1/11/2021			
.EAVE	NOTE OF ADVOCATES FOR 03				
EAVE 1)	NOTE OF ADVOCATES FOR 02	 25-10-2021	 To	12-11-2021	
			то То	12-11-2021 12-11-2021	
 1)	MR S SARMA	 25-10-2021			
 1) 2)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
 1) 2) 3)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
L) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
1) 2) 3)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Monday,1st November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-I, ALONG WITH THE FOLLOWING MATTERS

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSIC	ON .		
39	CRP/53/2019 P/H, BY SLIP	BIJOY LAL SUKLABAIDYA AND AI Versus SUSHANTA KAR AND 4 ORS.	NR.	MR. S P CHOUDHURY MR. A S DHILLON	MR. S BISWAS MS. J KAKOTI MS P CHOUDHURY
===:	======================================	=======			
_EAVI	E NOTE OF ADVOCATES FOR (01/11/2021			
 1)	MR S SARMA		To	12-11-2021	
 1)			То То	12-11-2021 12-11-2021	
 1) 2)	MR S SARMA				
 1) 2) 3)	MR S SARMA MR. A DAS	25-10-2021 25-10-2021	То	12-11-2021	
 1) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR	25-10-2021 25-10-2021 28-10-2021	To To	12-11-2021 02-11-2021	
 1) 2) 3) 4)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI	25-10-2021 25-10-2021 28-10-2021 27-10-2021	To To To	12-11-2021 02-11-2021 26-11-2021	
.EAVI 1) 2) 3) 4) 5) 6)	MR S SARMA MR. A DAS MR. M KHATANIAR DR. B N GOGOI MR. L P SHARMA	25-10-2021 25-10-2021 28-10-2021 27-10-2021 25-10-2021	To To To To	12-11-2021 02-11-2021 26-11-2021 23-12-2021	